41S628 beds in Government Hospitals (both State/Union Government). State/ U.T.-wise break-up is given in the attached statement See below). The Rural/ Urban breakup of the same is not available.

Statement

Number of beds in Government Hospitals as on 1-1-1991

St. No. State/UTs.	Beds
1. Andhra Pradesh (1-1-86)	25251
2. Arunachal Pradesh	1091
3. Assam (1-1-90)	11678
4. Bihar (1-1-88)	22553
5. Goa	1808
6. Gujarat (1-1-89)	16578
7. Haryana	4771
8. Himachal Pradesh	3769
9. Jammu & Kashmir (1-1-89)	8062
10. Karnataka	26424
11. Kerala	26474
12. Madhya Pradesh (1-1-89)	22103
13. Maharashtra (1-1-90)	62684
14. Manipur	1360
15. Meghalaya (1-1-90)	1094
16. Mizoram	64-
17. Nagaland -	1114
18. Orissa	12576
19. Punjab (1-4-90)	11133
20. Rajasthan	19727
21. Sikkim	525
22. Tamil Nadu (1-1-90)	37955
23. Tripura	1531
24. Uttar Pradesh (I-1-86)	34267
25. West Bengal (1-1-90)	46462
26. Andaman & Nicobar Islands	706
27. Chandigarh	1500
28. Dadar & Nagar Haveli	50
29. Daman & Diu	100
30. Delhi (1-1-90)	8926
Lashadeep	70
32. Pondicherry	2462
Total	415628

Registered Medical Practitioners in Allopathy

1406. SHRI V. RAJESHWAR RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of registered medical practitioners in Allopathy in the country with M.B.B.S, qualifications, as on 1st April. 1992;
- (b) the number of registered medical practitioners engaged in actual clinical prac tice including those teaching in hospitals; and
- (c) the number of registered medical practitioners engaged in non-elinieal work?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA) : (a) As per information available with the Medical Council of India, the total number of registered medical practitioners in Allopathy in the country with the medical qualifications included in the schedules to the 3MC Act, 1956 as on 1st April, 1992 is 4.14.960.

(b) and (c) No such information is compiled by Medical Council of India.

Indenting of medicines in C.G.H.S. **Unani Dispensaries**

1407. MAULANA **OBAIDULLAH** KHAN AZMI : Will the Miniser of HEALTH AND FAMILY WELFARE be pleased to state:

- fa) whether it is a fact that in the event of non-availability of any medicine in CGHS allopathic dispensaries, the same is indented from Super Bazar/Local chemists and supplied to the beneficiaries in two-three days and that in case of emergency, authority slip is given to the beneficiary to procure the medicine from Super Bazar/ Local chemist without any payment;
- (b) if so, whether such arrangements exist in C.G.H.S. Unani dispensaries also;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) what steps are being taken in this regard?